

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL No. 96 OF 2016

Dated: 12th July, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

TANGEDCO

...Appellant(s)

Versus

Tamil Nadu Electricity Regulatory Commission

...Respondent(s)

Counsel for the Appellant(s)

:

Mr. S. Vallinayagam

ORDER

Issue notice to the Respondents returnable on 01.08.2016. Dasti in addition is permitted.

List the matter on **01.08.2016.**

(I.J. Kapoor)
Technical Member
ts/dk

(Justice Ranjana P. Desai)
Chairperson